

who propose to send entries on the basis of suggestions from Film Associations and from the Central Board of Film Censors.

(d) Films suitable for demonstrating the development of the film in the country are recommended for entry.

TEA DELEGATION

*660. **Shri K. Subrahmanyam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a Delegation is visiting U.S.A. and Canada in the near future to explore ways and means for increasing tea export to those countries; and

(b) if so, who are the Members of the Delegation?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) A list of the members of the delegation is placed on the Table of the House. [See Appendix IV, annexure No. 39.]

HONNEMARADU SCHEME

*665. **Shri N. Rachiah:
Shri Wodeyar:**

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Mysore Government have sent a proposal for the Honnemaradu Scheme being included in the Second Five Year Plan; and

(b) if so, what action Government propose to take in this matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The proposal is under examination.

SECOND FIVE YEAR PLAN

*666. **Shri S. C. Singhal:** Will the Minister of Planning be pleased to state the time when the Second Five Year Plan would be ready?

The Deputy Minister of Irrigation and Power (Shri Hathi): Important questions relating to the Second Plan such as its nature, scope, size, priorities etc., are still under consideration. It would, therefore, be somewhat premature at this stage to indicate a date by which the Plan would be ready.

कैलायम कारबाइड

*६६९. श्री आर० एस० तिवारी :
क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे :

(क) क्या कैलायम कारबाइड को खुली सामान्य अनुज्ञप्ति सूची में से हटा कर अनुज्ञप्ति सूची में सम्मिलित कर दिया गया है ;

(ख) यदि हां, तो इस के क्या कारण हैं ; और

(ग) जब कैलायम कारबाइड को अनुज्ञप्ति सूची में नहीं सम्मिलित किया था, उस समय उस का बाजार भाव क्या था, और उस का वर्तमान भाव क्या है ?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Calcium Carbide was removed from the Open General Licence with effect from 16th March, 1954, with a view to regulate its imports, and also to encourage indigenous production of this item.

(c) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 40.]

FINE CLOTH (EXPORT)

*676. **Shri Ganpati Ram:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any export of fine cloth during the past six months;

(b) the total quantity and value of such cloth; and

(c) the names of the countries to which these exports have been made?